

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD
ABSTRACT

SENIOR CIVIL JUDGES – Promotions, Transfers and Postings of Senior Civil Judges – ORDERS - ISSUED.

ROC.NO.3175/2019-B.SPL.

NOTIFICATION NO.454 –B.SPL.

DATED:04.11.2019.

READ:

The High Court is pleased to order the following Promotions, Transfers and Postings of Junior Civil Judges:-

I

The Junior Civil Judges, mentioned in Column Number 2 who were promoted as Senior Civil Judges under Rule 14 (2) of the Telangana State Judicial Service Rules 2017, are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the posts which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the posts which his/her predecessor is holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri G.Venu, Junior Civil Judge, Nakrekal, Nalgonda District	Secretary, District Legal Services Authority, Nalgonda. (Post Kept Vacant)	Prl. Junior Civil Judge, Suryapet, Nalgonda District.	Senior Civil Judge, Nalgonda
2.	Sri B.Sujay, Junior Civil Judge, Tungaturthi, Nalgonda District	Secretary, District Legal Services Authority, Karimnagar (Post Kept Vacant)	Junior Civil Judge, Nidamanur, Nalgonda District	Additional Senior Civil Judge, Karimnagar
3.	Smt. Chittibomma Ashalatha, Prl. Rent Controller, City Small Causes Court, Secunderabad- cum-XVII Assistant Judge, City Civil Court, Secunderabad.	Secretary, District Legal Services Authority, Sangareddy, Medak District . (Post Kept Vacant)	XI Asst. Judge, City Civil Court, Secunderabad	Senior Civil Judge, Medak
	The XI Asst. Judge, City Civil Court, Secunderabad, will be in full additional charge of the post of Prl. Rent Controller, City Small Causes Court, Secunderabad-cum-XVII Assistant Judge, City Civil Court, Secunderabad and also the posts for which the officer is holding full additional charge, during the training period of Smt Salma Fathima.			

	Smt Salma Fathima on completion of her training, shall take charge of her post and also the posts for which the Prl. Rent Controller, City Small Causes Court, Secunderabad-cum-XVII Assistant Judge, City Civil Court, Secunderabad, is holding full additional charge and will be in full additional charge of those posts also until further orders.			
4.	Sri K.Prasad, Junior Civil Judge, Bellampalli, Adilabad District.	Secretary, District Legal Services Authority, Adilabad. (Post Kept Vacant)	II Addl. Junior Civil Judge, Mancherial, Adilabad District.	Senior Civil Judge, Adilabad
5.	Sri N.Venkat Ram, Junior Civil Judge -Cum- XXVII Additional Metropolitan Magistrate Cyberabad at Mahaeswaram, Rangareddy District.	Secretary, District Legal Services Authority, Mahabubnagar (Post Kept Vacant)	III Additional Metropolitan Magistrate -cum- III Additional Junior Civil Judge, Cyberabad at L.B.Nagar	Principal Senior Civil Judge, Mahabubnagar
6.	Sri G.V.Mahesh Nath, Prl. Junior Civil Judge, Kothagudem, Khammam District.	Secretary, District Legal Services Authority, Warangal (Post Kept Vacant)	III Addl. Junior Civil Judge-cum-III Addl. Judicial Magistrate of First Class, Kothagudem.	Principal Senior Civil Judge, Warangal.
<p>The III Additional Junior Civil Judge, Kothagudem, Khammam District will be in full additional charge of the posts of Principal Junior Civil Judge, I Additional, II Additional Junior Civil Judge, Kothagudem, Khammam District, during the training period of Ms P.Shirisha.</p> <p>Ms P.Shirisha, II Addl. Judicial Magistrate of First Class, Kothagudem on completion of her training at Telangana State Judicial Academy, Secunderabad, shall take charge of her post and also the post of Principal Junior Civil Judge, Kothagudem, Khammam District from the III Additional Junior Civil Judge, Kothagudem, Khammam District and will be in full additional charge of the post of Principal Junior Civil Judge, Kothagudem, Khammam District until further orders</p> <p>Smt P.Devi Manasa, III Addl. Junior Civil Judge-cum-III Addl. Judicial Magistrate of First Class, Kothagudem, shall handover charge of the post of Principal Junior Civil Judge, Kothagudem, Khammam District to Ms P.Shirisha, and retain the post of I Addl. Junior Civil Judge -cum- I Addl. Judicial Magistrate of First Class, Kothagudem, Khammam District with her and will be in full additional charge of the post of I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Kothagudem, Khammam District until further orders.</p>				

II

The Senior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the posts which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the posts which his/her predecessor is holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt B.Pushpalatha , Prl Senior Civil Judge, Nizamabad.	Senior Civil Judge, Sangareddy, Medak District (Post Kept Vacant)	Smt. M.Kiranmahi	Senior Civil Judge, Medak.
2.	Smt. M.Kiranmahi Secretary, District Legal Services Authority, Nizamabad.	Prl Senior Civil Judge, Nizamabad. Vice Smt B.Pushpalatha transferred	On assumption of charge as Principal Senior Civil Judge, Nizamabad the officer will be in full additional charge of the post of Secretary, District Legal Services Authority, Nizamabad and Addl. Senior Civil Judge (Fast Track Court), Nizamabad at Armour, until further orders.	
3.	Sri Azhar Hussain , Secretary, District Legal Services Authority, City Civil Court, Hyderabad	III Additional Chief Metropolitan Magistrate, Hyderabad. Vice Sri D.Venkatesh transferred	Sri Azhar Hussain and Sri D.Venkatesh shall take charge of their posts simultaneously. Sri D.Venkatesh, after assumption of charge as Secretary, District Legal Services Authority, City Civil Court, Hyderabad will be in full additional charge of the post of Secretary, District Legal Services Authority, City Criminal Courts, Complex, Hyderabad until further orders	
4.	Sri D.Venkatesh , III Additional Chief Metropolitan Magistrate, Hyderabad.	Secretary, District Legal Services Authority, City Civil Court, Hyderabad Vice Sri Azhar Hussain transferred		

The officers mentioned in Column Number 4 will be in full additional charge of the post(s) mentioned in Column Number 2, until further orders or till the substitute posted takes charge, which ever is earlier.

The officers mentioned in Column Number 4 who are holding full additional charge of the post(s) mentioned in Column Number 2, are directed to conduct Court proceedings in those places if the said Courts are located away from the place they are working, at least once in week as per the convenience, under intimation to the High Court for the State of Telangana.

- NOTE:**
1. All the officers shall get themselves relieved from their present posts and take charge of their new posts on or before 13.11.2019 without fail.
 2. All the officers under orders of promotion are directed to pronounce the judgments/orders which were already reserved and join at their new post.
 3. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court for information.
 4. All the officers who are under orders of transfer are hereby directed to inform the High Court about the date of relieving in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
 5. The Order placed in the High Court's Website <http://hc.ts.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)
4.11.19

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana at Hyderabad
4. The Registrar, (I.T-cum-Central Project Coordinator), High Court for the State of Telangana at Hyderabad **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad
9. The Chief Judge, City Small Causes Court, Hyderabad
10. The Metropolitan Sessions Judge, Hyderabad.
11. **THE PRL. DISTRICT JUDGES:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.
12. **THE I ADDL. DISTRICT JUDGES:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.

13. The Pay and Accounts Officer, Hyderabad, Telangana State.

14. THE DISTRICT TREASURY OFFICERS:

Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.

15. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana, Hyderabad.